

**Central Administrative Tribunal  
Madras Bench**

**OA/310/01636/2016**

**Dated Thursday the 14<sup>th</sup> day of September Two Thousand Seventeen**

**P R E S E N T**  
**Hon'ble Mr. R.Ramanujam, Member(A)**

K.Thangapandian  
S/o P.Karuppiyah,  
No.1503, Sambangi Street,  
Thanjaiperiyar Nagar,  
9<sup>th</sup> Street, Main,  
Karaikudi 630 002. .. Applicant  
By Advocate **M/s.R.Malaichamy**

**Vs.**

1. Union of India, rep by the  
Chief Postmaster General,  
Tamil Nadu Circle,  
Anna Salai, Chennai 600 002.
2. The Director of Postal Services,  
Southern Region (TN),  
Madurai 625 002.
3. The Senior Superintendent,  
RMS 'MA' Dvision,  
Madurai 625 001.
4. Sub-Record Officer,  
RMS 'MA' Dvision,  
Karaikudi 630 003. .. Respondents

**By Advocate Mr.S.Nagarajan**

**ORAL ORDER**  
(Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

The applicant has filed this OA seeking to set aside the orders of the 2<sup>nd</sup> respondent dated 07.3.2016 and the 1<sup>st</sup> respondent dated 01.8.2016 in so far as the direction to continue the inquiry, consequently to settle all the attendant benefits to him and pass such further or other orders as this Tribunal may deem fit in the circumstances of the case.

2. When the matter is taken up today, learned counsel for the applicant submits that the applicant wished to withdraw the OA. He has made an endorsement to this effect in the records.

3. Permission is granted to withdraw the OA. OA is dismissed as withdrawn.

No costs.

**(R.Ramanujam)**  
**Member(A)**  
**14.9.2017**

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